

<b>Name of Corporate Debtor:</b>		<b>Sterling SEZ and Infrastructure Limited</b>											
<b>Date of Commencement of CIRP:</b>		<b>16.07.2018</b>											
<b>List of Creditors as on:</b>		<b>31.05.2021</b>											
<b>List of unsecured financial creditors (Other than financial creditors belonging to any class of creditors)</b>													
<b>(Amount in ₹)</b>													
Sl. No.	Name of creditor	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	P I Industries Limited, Gurgaon	03.08.2018	64,02,70,912	39,67,71,795	Unsecured	NA	No	0.89%	-	22,87,57,225	24,34,99,117	-	The amount of Rs. 640,270,911.88 is claimed in Form C. However, Rs. 228,757,226.88 of other mutual dealings towards Facility Maintenance Charges with Corporate Debtor set-off against amount claimed.
2	Glenmark Pharmaceuticals Limited	17.05.2021	93,41,542	-	Unsecured	NA	No	-	-	-	93,41,542	-	Claim received after completion of CIRP period
<b>Total</b>			<b>64,02,70,912</b>	<b>39,67,71,795</b>				<b>0.89%</b>	<b>-</b>	<b>22,87,57,225</b>	<b>24,34,99,117</b>	<b>-</b>	